

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16/12/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/106/2016  
NAME OF THE PETITIONER(S) : S.K.GANESAN & 4 OTHERS  
NAME OF THE RESPONDENT(S) : BIDAR RUBBER AND RECLAIMS PVT LTD & 8 OTHERS  
UNDER SECTION : SEC 397/398 OF CA 1956

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1) for KSR & CO  
Dr. K.S. Ranichandran P.C.S }  
S. Manjula Peri Adv. }  
M.K. Preetha Adv. }  
for Petitioners 1 to 4  
S. K. K. K.

2) Mohammed Umar. K  
for B. Dhanaraj  
K. K. K.

ORDER

At request of the parties, list this matter on 24.01.2020.

-Sd-

(S. VIJAYARAGHAVAN)  
Member (Technical),

-Sd-

(B. S.V. PRAKASH KUMAR)  
Member (Judicial)

vs